23

the Department of Atomic Energy, CSIR and the Department of Science and Technology. The School of Chemistry has eight projects funded by the UGC and the CSIR. Eleven projects are under implementation in the School of Life Sciences. These are funded by the UGC, ICMR etc.

(Interruptions)

The Department of Chemistry is recognised by the UGC as a department of special assistance in the field of Organic Chemistry.

The UGC has agreed to provide the University computer facilities. The University braryhas 1,070 journals. It can be seen from all this that we are looking after the University because this is a 'new University which needs more funds, more projects, more money.

श्री सभापित: मिस्टर रेड्डी, श्रापने जो सवाल पूछा था उसमें कहा था कि किसी खास पपर्ज के लिये यूनिवर्सिटी कायम की गई थी।

श्री बी॰ सत्यनारायण रेहीः वह जवाब नहीं दिया।

श्री सभापति: खास पपर्जे ग्राप बता देते तो मालूम हो जाता।

श्री बी॰ सत्यनारायण रेड्डी: इसीलिये तो मैं शिक्षा मंत्री महोदया से जानना चाहता हूं कि हैदराबाद में इस केन्द्रीय विश्वविद्यालय की कायम करने की जरूरत क्या थी, क्यों कायम किया गया । इसका शिक्षा मंत्री को जवाब देना चाहिए । मैंने यह सवाल इसलिये किया कि यह यूनिवर्सिटी दक्षिण में खासकर ग्रान्ध्र प्रदेश में कायम करने की जरूरत क्यों पड़ी । यह इसलिये पड़ी क्योंकि वहां के लोगों की ख्वाहिश थी इसलिये इसे वहां कायम किया गया । इसको दूसरे विश्वविद्यालयों जैसा रखने का मकसद नहीं था मकसद

यह था कि वहां ज्यादा से ज्यादा सहूलियतें दी जाय ताकि वहां के विद्यार्थियों की जो शिकायतें हैं वह दूर हो सकें, इसिलये वहां पर केन्द्रीय विश्वविद्यालय स्थापित किया गया । शिक्षा मंत्री महोदया खुद ही मानती हैं कि किन हालात में यह यूनिविसिटी कायम की गई। इसिलये इस पर ज्यादा तवज्जह दिया जाय। मैं जानना चाहता हूं कि इस विश्वविद्यालय को कितनी ग्रान्ट बनस्बत दूसरी यूनिविसिटी के दी जा रही है इसका जवाब क्यों नहीं मंत्री महोदया ने दिया?

श्रीमती शोला कोल : मान्यवर, माननीय सदस्य नाराज हो गये। हमारा प्वाइंट यह है कि हम सब जगह जहां पर हो सके नेशनल इन्टीग्रेशन के लिये यूनिवर्सिटी खोलते हैं। एक यूनिवर्सिटी कलकत्ता में खुली हुई है, विश्व भारतीय ग्रीर हम दक्षिण को भी देना चाहते हैं। एक यूनिवर्सिटी वहां है। सब जगह इस तरह से यूनिवर्सिटी दी हुई हैं।

श्री सभापति : कितना देते हैं, गवर्नमेंट कितना देती है ?

श्रीमती शीला कौल : गवर्नमेंट ने 1981-82 में हैदराबाद यूनिवर्सिटी को 76,49 लाख रुपये दिये हैं।

Report of the Committee on Road Safety

- *167. DR. M. M. S. SIDDHU: Will the MINISTER OF SHIPPING AND TRANSPORT be pleased to state:
- (a) whether the Committee headed by a Joint Secretary in the Ministry of Shipping and Transport on road safety has submitted its report;
- (b) if so, what are the details thereof;
- (c) what are the main recommendations made by the Committee; and

(d) what is the average death rate per year for every ten thousand vehicles in different parts of the country and what measures are being taken to reduce the mortality rate?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): (a) to (d) A statement is laid on the Table of the House.

Statement

(a) Yes, Sir.

(b) and (c) In its recently submitted report, Committee has called for a national effort for the task of prevention of road accidents and implementation of road safety measures, Main recommendations made by the Committee include setting up of a National Road Safety Council and State Road Safety Councils, creation of Road Safety Fund to finance the schemes of road safety, and appropriate administrative machinery like Director General Road Safety at the Centre with Directorates of Road Safety in the States for Planning, implementing and monitoring of Road Safety mmes.

(d) Information as available regarding statewise average rate of fatality per 10,000 vehicles for the year 1980 is as follows:——

Andhra Pradesh 112, Assam 54, Bihar 47, Gujarat 55, Haryana 96, Himachal Pradesh 89, Jammu & Kashmir 101, Karnataka 49, Kerala 55, Madhaya Pradesh 82, Maharashtra 37, Manipur 50, Nagaland 49, Orissa 81, Punjab 15, Rajasthan 38, Tamil Nadu 76, Tripura 49, Uttar Pradesh 70, West Bengal 64, A & N Islands 39, Arunachal Pradesh 529, Chandigarh 19, D & N Haveli 118, Delbi 27, Goa, Daman & Diu 27, Mizoram 85 and Pondicherry 20.

The State Governments have been advised to ensure strict enforcement of of rules and regulations regarding issuaance of driving licences and certificate

of fitness for vehicles, implementation of Highway Patrolling scheme and creation of an appropriate co-ordinating body to co-ordinate efforts designed to ensure effective implementation of road safety programmes.

DR. M. M. S. SIDDHU; Sir, while going through the statement, one will find that Punjab has 15 fatalities per 10,000 vehicles. Harvana which is next to it has 96 and Delhi which is next to it has 27. Now, has the Committee, while giving its recommendations, gone into the reasons why such a large disparity is there and if in Punjab, they could be avoided. what arethe re: sons that thev could not avoided in Haryana and in Delhi? Secondly, Sir, a place like Arunachal Pradesh has 529 fatalities. This is a very large number. Sir, it comes to nearly ten to twenty times. What were the reasons for this? Has the Committee gone into this? Do these areas have any special reasons? If so, what are the reasons?

SHRI Z. R. ANSARI: Sir, the figures which have been given in this reply have been worked out on the basis of number of fatalities. In Arunachal Pradesh...

श्री समापित : ग्रहणाचल प्रदेश में मोटर दस हजार हैं भी ।

श्री जगदम्बी प्रसाद यादव: मोटर होगी भी नहीं।

श्री बूटा सिंह: एक हजार भी नहीं होंगी।

SHRI Z. R. ANSARI: In Arunachal the number of vehicles is 359.

श्री समापति : 10,000 को क्या ग्रापने मल्टीप्लाई कर दिया?

SHRI Z. R. ANSARI: Exactly, Sir, - because the hon. Member has asked...

28

श्री सभापति: मैं क्लीयर करना चाहता हूं कि तीन सौ मीटरों में 529 एक्सीडेंट कैसे हो गये?

श्री जंड० श्रार० श्रंमारी: जनाबेवाला, वही मैं श्रापसे अर्ज कर रहा हूं। एक्सीडेंट की बात नहीं है नम्बर श्राफ फेटाल्टीज की बात है। एक एक्सीडेंट में 25 श्रादमी भी मर सकते हैं। हजूरेवाली, वही मैं श्रापसे शर्ज कर रहा हूं।

श्री सभापति : यह तो आपने सही कहा पूरी बस उलट जाए तो . . .

श्री जैंड० म्रार० म्रंसारी: वही मैं म्रापसे मर्ज कर रहा हूं। क्वेश्चन को देखिये फेटाल्टी रेट पूछा है पर 10,000।

श्री सभापति : श्रापका श्रथंमेटिक फिर गलत हो रहा है ।

श्री जंड० श्रार० श्रंसारी: माफ फरमाइयेगा, मैं जो क्वेचन है उसका जवाब दे रहा हूं। श्रगर उसके इलावा श्राप कोई दूसरी क्वेरी करना चाहते हैं, श्रगर मेरी मालुमात होगी तो जवाब दूगा।

श्री सभापति : मैं थोड़ा पूछ रहा हूं, डा॰ सिद्ध पूछ रहे हैं । (व्यवधान)

SHRI Z. R. ANSARI: Three hundred and fifty nine is the number of vehicles in Arunachal and the number of fatality is 19. The formula is, this number is divided by the number of vehicles and multiplied by 10,000. That will be the number of fatality per 10,000.

SHRI K. VIJAYA BHASKARA REDDY: Sir, may I add to what my friend has said? This does not give the correct picture because the basis on which

the calculations are made is not a scientific one. It should have been the number of accidents per lakh K.M. In this case fatalities per 10,000 vehicles have been worked out. That is why there is incougruity and this is not the correct picture.

MR. CHAIRMAN: It comes to this Mr. Minister that if one member commits an accident, it will be 10,000 accidents, if you multiply it by 10,000.

SHRI K. VIJAYA BHASKARA RED-DY: We have taken the example of Arunachal when there are 319 vehicles.

MR. CHAIRMAN: I think the statistics are not quite correctly worked out.

SHRI Z. R. ANSARI: The question has been put like that.

DR. M.M.S. SIDDHU: My main question was whether the Committee has gone through the accident rate in the neighbouring States, one after the other, and also compared the higher fatality rate. Has the Committee gone into the causes for it because they are making recommendations in this respect? That is why I asked whether they have studied it. That is the first part of my question.

SHRI K. VIJAYA BHASKARA RED-DY: The Committee has gone into it thoroughly and they have made a number of recommendations. Nearly about 80 recommendations have been made by them out of which 7 or 8 are important. I can read them out, but it will take time.

MR. CHAIRMAN: I think this answer has been worked out rather statistically and on the basis of arithmetic. I do not think it reflects the proposition correctly.

SHRI K. VIJAYA BHASKARA RED-DY: The Committee has not made the recommendations on the basis of these statistics alone. It is one of the factors that has been taken into account. The correct thing is that they should have taken the accidents per lakh Km. or so. Moreover, there are other factors which **2**9

they have taken into consideration while making recommendations. There are about 80 recommendations out of which 8 are important.

MR. CHAIRMAN: I think we leave it there, Dr. Siddhu.

DR. M.M.S. SIDDHU: I would like to ask only two specific things, whether they have recommended the same or not. All over the world seat belts are necessary for the driver. That is one. Secondly, in order to find out whether alcohol is a factor...

MR. CHAIRMAN: Always.

DR. M.M.S. SIDDHU: Does these two things find a place in the recommendations of the Committee?

SHRIK. VIJAYA BHASKARA RED-DY: Sir, they have a place. In addition to these, there are so many other factors which the Committee has gone into.

DR. M. M. S. SIDDHU: I asked about two specific things. Have they recommended compulsory seat belts and, secondly, use of breathalyzer.

SHRI SURESH KALMADI: Sir, the Minister has not read the report.

DR. M. M. S. SIDDHU: Please let me know whether these two recommendations find a place there.

SHRI K. VIJAYA BHASKARA RED-DY: Yes.

MR. CHAIRMAN: They are there.

SHRI K. VIJAYA BHASKARA RED-DY: They are there.

MR. CHAIRMAN: They are very much there. Probably, Dr. Siddhu...

DR. M. M. S. SIDDHU: Sir, Will he lay it on the Table of the House so that I can verify?

SHRI K. VIJAYA BHASKARA RED-DY: Sir, I strongly protest at what the Member over there has said. We have read the report and we know what it is. DR. M. M. S. SIDDHU: Sir, will he lay the report on the Table?

MR. CHAIRMAN: Dr. Siddhu, the hon. Minister has assured that these are there. You should accept his assurance. In England, they say most of the accidents take place because a pretty girl is walking on the pavement and the driver looks at her. Question No. 168.

Damage to orange cultivation in Maharashtro

*168. DR. BHAI MAHAVIR :†

SHRI SHRIDHAR WASU-DEO DHABE :

Will the Minister of AGRICULTURE be pleased to state:

- (a) what is the area under orange cultivation in Maharashtra;
- (b) whether it is a fact that orange cultivation in Nagpur, Amravati, Yeotmal and Wardha districts in Maharasthra has been badly affected due to current drought and water scarcity in the Vidarbha region; and
- (c) what is the assistance being given and the remedial steps being taken by the Central Government especially in providing employment to labour rendered un-employed as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) to (c) A statement is laid on the Table of the House.

Statement

- (a) According to 1979-80 estimates, area under citrus fruits in Maharashtra is about 28900 hectares. The exact area under oranges alone is not available.
- (b) The Government are aware of the adverse effects on orange crop due to scarcity of water.

^{. †}The question was actually asked on the floor of the House by Dr. Bhai Mahavir.